

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
Appeal-232/252/ND/2023

IN THE MATTER OF:

Income Tax Officer, Ward 18(3), New Delhi

...APPELLANT

Vs.

**ROC, Delhi and Ors. (M/s. Nirvan
Hire Purchase Ltd.)**

...RESPONDENT

Section

U/s 252

**Order delivered on 25.04.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the RoC

:Adv. Shankari Mishra, Adv. Jyoti
Khurana

ORDER

Ld. Counsel on behalf of Income Tax Department is present and submitted that they have filed proof of service and proof of substituted service, however the same is still not reflected on the e-portal. Ld. Counsel may once again approach the Registry and cure the defects, so that it is reflected on the e-portal. Ld. Counsel for the RoC is present. List the matter on **06.06.2024**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Mahendra Khandelwal)
Member (J)**